

Notification under All India Services Act and Annual Report of Indian Institute of Public Administration, New Delhi for 1980-81.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUB-BAIAH): I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

(i) The Indian Police Service (Fixation of Cadre Strength) First Amendment Regulations, 1982, published in Notification No. G.S.R. 269 in Gazette of India dated the 13th March, 1982.

(ii) The Indian Police Service (Pay) First Amendment Rules, 1982, published in Notification No. G.S.R. 270 in Gazette of India dated the 13th March, 1982. [Placed in Library. See No. LT-3773|82]

(i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Public Administration, New Delhi, for the year 1980-81 along with Audited Accounts.

2(i) A copy of the Annual Report (Hindi and English versions) by the Government on the working of the Indian Institute of Public Administration, New Delhi, for the year 1980-81. [Placed in Library. See No. LT-3774|82]

Notification under Employees' Provident Fund and Miscellaneous Provisions Act, 1982

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): I beg to lay on the Table:

A copy of Notification No. S.O. 986 (Hindi and English versions) published in Gazette of India dated the 6th March, 1982, regarding application of the provisions of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952 to Educational, Scientific and Training Institutions. Issued

under sub-section (3) of section 1 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952. [Placed in Library. See No. LT-3775|82]

Report of Comptroller and Audit General of India for 1980-81—Union, Government (Civil) Revenue Receipts

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year 1980-81, Union Government (Civil) Revenue Receipts—Volume I—Indirect Taxes and Volume II—Direct Taxes, under article 151(1) of the Constitution. [Placed in Library. See No. LT-3776|82]

COMMITTEE ON PUBLIC UNDERTAKINGS

Thirty-fourth Report

SHRI BANSI LAL (Bhiwani): Sir, I beg to present the Thirty-fourth Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in the Forty-ninth Report of the Committee (Sixth Lok Sabha) on Central Fisheries Corporation Limited (Ministry of Agriculture—Department of Agriculture and Cooperation).

STATEMENT RE: CERTAIN ECONOMIC ISSUES DISCUSSED DURING PRIME MINISTER'S RECENT VISIT TO UNITED KINGDOM

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Sir, The International Development Association (IDA) is a soft-loan affiliate of the World Bank. Its programme is of great significance to low-income developing countries, especially in Asia and Africa. Its 6th Replenishment has been